

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1616  
ANSWERED ON:08.03.2010  
CONVERSION OF POSTS  
Reddy Shri Magunta Srinivasulu

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has converted about 3500 posts of Junior Telecom Officers (Group B) from 50 per cent direct recruitment quota vacancies to 35 per cent departmental quota;
- (b) if so, whether prior sanction has been obtained from the competent authority of the Government for diversion from direct recruitment to departmental quota;
- (c) whether reservation provision existed in the Constitution of India for SC/ST/OBC was followed to protect their due share and interest in diversion of 3500 posts from 50 per cent Direct Recruitment Quota to 35 per cent Departmental quota; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) to (d) The information is being collected and will be Laid on the Table of the House.